Status of AIIMS like institutions in States

†225. SHRI SATYANARAYAN JATIYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the status of commencement of work at AIIMS like institutions being set up in the country, State-wise;

^{*}Based on Cancer incidence cases and Pooled M/I ratio of Mumbai data (2009-2011 PBCR Report).

[†]Original notice of the question was received in Hindi.

(b) the proposals received for setting up institutions and the criteria for approval thereof, State-wise; and

[8 July, 2014]

(c) the status of implementation of new regulations for upgradation and modernisation of AIIMS situated in Delhi?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Under first phase of Pradhan Mantri Swasthya Surakshya Yojana (PMSSY), six new AIIMS are being set up at Bhopal (Madhya Pradesh), Bhubaneswar (Odisha), Jodhpur (Rajasthan), Patna (Bihar), Raipur (Chhattisgarh) and Rishikesh (Uttarakhand). First batch (50 in number) and second batch (100 in number) of MBBS students were admitted at each of the six new AIIMS during 2012-13 and 2013-14 respectively. First batch of B. Sc. Nursing students (60 in number) have also been admitted at each six new AIIMS during 2013-14. Admission process for admission of next batches of MBBS and B.Sc Nursing students in the current academic year is in progress. Outdoor Patient Department services are functional at each of the six new AIIMS. Indoor Patient Department services to cater to teaching of MBBS students are functional at five new AIIMS. Work for construction of housing complex is in progress.

- (b) The Central Government had earlier received request from Governments of Delhi, Chhattisgarh, Jharkhand, Kerala and Maharashtra for setting up AIIMS in these States. The Central Government has plans to set up AIIMS in each State. The Ministry of Health and Family Welfare has requested Chief Ministers of various States for identifying appropriate land for setting up of AIIMS.
- (c) All India Institute of Medical Sciences, New Delhi was established under AIIMS Act, 1956. Subsequently, AIIMS Rules and AIIMS Regulations were notified in 1958 and 1999 respectively. These Rules and Regulations are operational.

New course in rural medicine and surgery

- 226. SHRIMATI WANSUK SYIEM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has cleared a proposal for introducing a new course in Rural Medicine and Surgery to get over the acute shortage of regular MBBS professionals willing to serve in rural areas;
 - (b) if so, the details thereof;
- (c) whether the Medical Council of India has been assigned the regulatory functions for conducting this new course in medical education;
- (d) whether there is resistance from vested interests like Indian Medical Association against introduction of this new course; and
 - (e) if so, the details thereof?